

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:92  
ANSWERED ON:02.12.2003  
CRIMINAL ESCAPING ABROAD  
RAM TAHAL CHOUDHARY;SHIVAJI MANE

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a large number of persons after committing crimes in India have escaped abroad;
- (b) if so, the details in this regard alongwith the countries they are hiding in during each of the last three years;
- (c) whether the Government have contacted the Governments of those countries for their extradition;
- (d) if so, the details in this regard; and
- (e) the response of the countries in each case?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a)&(b): As per available information, 255 Red Corner Notices on the request of State Police Agencies/CBI have been issued against persons who are likely to be found abroad by the Interpol Head quarters. Out of these, 116 Red Notices have been issued in last three years up to 30.10.2003 and the accused in regard to these notices are likely to be found in Australia, Afghanistan, Bulgaria, Bangladesh, Belgium, Bahrain, Bhutan, Brazil, Hong Kong, China, Canada, Egypt, France, Fiji, Portugal, Pakistan, Qatar, Russia, Sri Lanka, Thailand, etc.

(c)to(e): As per the information available with the Central Bureau of Investigation, requests for the extradition/deportation have been sent in regard to 22 cases wherein the fugitives were located, out of which 11 persons have been deported/extradited and the concerned countries are extending appropriate cooperation in the extradition proceedings.